

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

C.P. (I.B) No.59/7/NCLT/AHM/2019


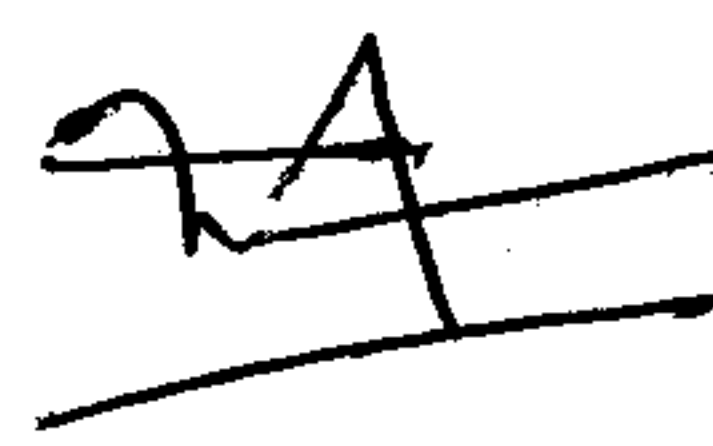
**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019**

Name of the Company: IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section of the Companies Act : Section 7 of the Insolvency and Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

| | | | |
|---|----------|------------|---|
| 1. SHASHWATA SHUKLA | ADVOCATE | RESPONDENT |  |
| 2. AKSHAT KUMAR for Moson Le Experts | ADV. | Applicant |  |

ORDER


The Parties are represented through their respective Counsel(s).

The Petitioner Counsel consented that the matter in respect of the same Corporate Debtor Company is already listed on 18.12.2019,

Hence, this matter also be listed on 18.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 16th day of December, 2019.


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)